

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

7. **IA-23/2024 in C.P.(IB)/96(MB)/2023**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.04.2024**

NAME OF THE PARTIES: MYP Enterprises Limited

SECTION: 10, 30 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

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**ORDER**

1. Resolution Professional (RP) present over VC. However, not marked appearance.
2. The RP requested time on medical ground. Time granted.
3. List this matter on **08.05.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)